

15.36 hrs.

CONSTITUTION (AMENDMENT)* BILL
(AMENDMENT OF ARTICLE 123
AND 213)

[English]

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

15.37 hrs.

CONSTITUTION (AMENDMENT)* BILL
(AMENDMENT OF ARTICLE 324)

[English]

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India."

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

15.37½ hrs.

CONSTITUTION (AMENDMENT)* BILL
(AMENDMENT OF SEVENTH SCHEDULE)

[English]

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India."

*Published in the Gazette of India Extraordinary Part II, Section 2, dated 13-8-93.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

15.38 hrs.

ARMS (AMENDMENT)* BILL
(SUBSTITUTION OF NEW SECTION
FOR SECTION 11, ETC.)

[English]

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce a Bill further to amend the Arms Act, 1959.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Arms Act, 1959."

The motion was adopted.

SHRI MOHAN SINGH : I introduce the Bill.

15.39 hrs.

POLITICAL PARTIES
(MAINTENANCE AND AUDITING OF
ACCOUNTS)* BILL

[English]

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce to provide for preparation, maintenance and auditing of annual accounts of political parties and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for preparation, maintenance and auditing of annual accounts of political parties and for matters connected therewith."

The motion was adopted.

SHRI MOHAN SINGH : I introduce the Bill.

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